

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UN-STARRED QUESTION NO:- 2841
TO BE ANSWERED ON MARCH 13, 2018

FLOOR SPACE INDEX NORMS

No. 2841

SHRI A. ARUNMOZHITHEVAN :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state :

- (a) Whether the Government has asked urban local bodies of the seven major cities to submit a report urgently on their existing floor space index norms and usage and if so, the details thereof;
- (b) whether it is a fact that the only way to decongest urban sprawls is by letting buildings go higher and if so, the details thereof;
- (c) whether the Government is considering to allow changes in the floor space index norms; and
- (d) If so, the details thereof

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- (a): Regulation of floor space index norms and usage comes within the purview of State Governments/Urban Local Bodies. The Ministry of Housing and Urban Affairs has not asked urban local bodies of the seven major cities to submit a report on their existing floor space index norms and usage.

(b) : Availability of urban space can be expanded to help decongest urban sprawl depending upon the capacity of the existing urban infrastructure.

(c)&(d) : The prescription of floor space index norms comes within the purview of State Governments/Urban Local Bodies.

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